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Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Act, 2002

41 of 2002

[August 8, 2002]

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SCHEDULE 1:- REPEAL OF ENACTMENTS

Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Act, 2002

41 of 2002

[August 8, 2002]

An Act to repeal the Delhi Municipal Corporation (Validation of Electricity Tax) Act, 1966, the Goa, Daman and Diu (Opinion Poll) Act, 1966, the Punjab Pre-emption (Chandigarh and Delhi Repeal) Act, 1989 and certain other enactments which are in force in the Union territory of Chandigarh. Be it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:

1. Short title :-

This Act may be called the Delhi Municipal Corporation (Validation of Electricity Tax) Act and Other Laws (Repeal) Act, 2002.

2. Repeal of certain enactments :-

The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof.

SCHEDULE 1 REPEAL OF ENACTMENTS

Name of the Act	Year	Act No.	Extent of repeal
1	2	3	4
The Delhi Municipal Corporation	1966	35	The whole
(Validation of Electricity Tax) Act, 1966			
The Goa, Daman and Diu (Opinion Poll)	1966	38	Ditto

The Colonisation of Government Lands (Punjab) Act, 1912 The Punjab Town Improvement Act, 1922 The Punjab Town Improvement Act, 1922 The Repealing (Punjab Loans Limitation) Act, 1923 The Punjab Aerial Ropeways Act, 1926 The Punjab Urban Immovable Property Tax Act. 1940 The Punjab Jagirs Act, 1941 The East Punjab Local Authorities (Restriction of Functions) Act, 1947 The East Punjab Armed Bands (Arrest and Detention) Act, 1947 The East Punjab Extension of Limitation Act, 1947 The East Punjab Refugees Rehabilitation (Loans and Grants) Act, 1948 The East Punjab Refugees (Registration of Land Claims) Act, 1948 The East Punjab Refugees (Registration of Land Claims) Act, 1948 The East Punjab Refugees Rehabilitation (House Building Loans) Act, 1948 The Punjab New Townships (Street Lighting and Water Supply) Fees Act, 1950 The Punjab Resumption of Jagirs Act, 1957 The Punjab Resumption of Jagirs Act, 1960 The Punjab New Mandi Townships (Development and Regulation) Act, 1964 The Punjab Urban Estates (Development and Regulation) Act, 1964 The Punjab Urban Estates (Development and Regulation) Act, 1964 The Punjab Urban Estates (Development and Regulation) Act, 1964 The Punjab Urban Estates (Development and Regulation) Act, 1964 The Punjab Urban Estates (Development and Regulation) Act, 1960 The Punjab Urban Estates (Development and Regulation) Act, 1964	Act. 1966 The Punjab Pre-emption (Chandigarh and Delhi Repeal) Act, 1989	1989	22	Ditto
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